

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TABIO, MEMBER JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/194/2016  
MEMBER (TECHNICAL) : MEMBER (JUDICIAL)  
NAME OF THE PETITIONER(S) : A. Prakash  
NAME OF THE RESPONDENT(S) : Malabar Hotels Pvt Ltd & 3 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. RAMASAMY A	Counsel for Petitioner	G. V. Mohan Kumar
	G. V. MOHAN KUMAR		
2)	S. Aravinthan	Counsel for R1, R2 & R4	
	for Fox Mank & Associates		
3)	Abi Vishnu	Counsel for R3	

**ORDER**

Counsel for the Petitioner present. Counsel for the R1, R2 and R4 are present.  
Counsel for R3 also present. Matter is posted for final arguments. Put up on  
10.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk